

**GOVERNMENT OF INDIA
OVERSEAS INDIAN AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5816
ANSWERED ON:04.05.2005
LABOUR OUTFLOWS FROM INDIA
Shaheen Shri Abdul Rashid

Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

- (a) whether migration of youth to other countries is increasing day by day;
- (b) if so, the reasons therefor;
- (c) the number of workers given emigration clearance for contractual employment abroad during the last three years, year-wise;
- (d) the distribution of Annual Labour outflows from India for different destinations during the same period; and
- (e) the State-wise figure of workers granted emigration clearance/ECNR endorsement during the same period?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF OVERSEAS INDIAN AFFAIRS (SHRI JAGDISH TYTLER)

- (a): The number of Indians migrating to other countries for employment has been steadily increasing over the years. However, age-wise break-up of the data is not maintained.
- (b): There are several reasons which include shortage of manpower in several foreign countries, better salaries and working and living conditions abroad.
- (c): The number of workers who were granted emigration clearance for employment abroad during the last three years is as under:

Year No. of emigration clearances (in lakhs)

2002	3.68
2003	4.66
2004	4.75

- (d): A statement indicating the emigration clearances by destination during the last three years is enclosed (Appendix I).
- (e): A statement indicating the State-wise figures of workers granted emigration clearance during the last three years is also enclosed (Appendix II).

Statements referred to in reply to Lok Sabha Unstarred Question No. 5816 by Shri Abdul Rashid Shaheen for reply on 04.05.2005 regarding Labour Outflows from India

Appendix-I

Annual Labour Outflows from India by Destination

2002-2004

Sl.No.	Country	2002	2003	2004
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1.	U. A. E.	95034	143804	175262
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2. Saudi Arabia	99453	121431	123522
3. Kuwait	4859	54434	52064
4. Oman	41209	36816	33275
5. Malaysia	10512	26898	31464
6. Bahrain	20807	24778	22980
7 Qatar	12596	14251	16325
8. Mauritius		3544	
9. Maldives		3233	
10. Jordan		2576	
Others	83193	44044	10715
TOTAL	367663	466456	474960

Appendix -II

State-wise figures of workers granted Emigration Clearances

2002-2004

S. No.	State	2002	2003	2004
1.	Tamil Nadu	79,165	89,464	1,08,964
2.	Andhra Pradesh	38,417	65,971	72,580
3.	Kerala	81,950	92,044	63,512
4.	Rajasthan	23,254	37,693	35,108
5.	Maharashtra	25,477	29,350	28,670
6.	Uttar Pradesh	19,288	24,854	27,428
7.	Punjab	19,638	24,963	25,302
8.	Gujarat	11,925	17,012	22,218
9.	Bihar	19,222	17,104	21,812
10.	Karnataka	14,061	22,641	19,237
11.	West Bengal	8,338	8,906	8,986
12.	Madhya Pradesh	7,411	10,651	8,888
13.	Goa	3,545	3,494	7,053
14.	Orissa	1,742	5,370	6,999
15.	Delhi	4,018	6,513	6,052
16.	Assam	2,666	2,298	2,695
17.	Chandigarh	2,813	2,374	2,405
18.	Jammu & Kashmir	1,323	42	1,944

19. Himachal Pradesh	1,724	1,690	1,506
20. Haryana	424	1,246	1,267
21. Jharkhand	0	1,779	919
22. Chhattisgarh	0	588	580
23. Pondichery	21	24	560
24. Arunachal Pradesh	0	61	73
25. Uttaraanchal	106	122	58
26. Nagaland	1	54	46
27. Mizoram	0	81	38
28. Andaman & Nicobar	2	9	29
29. Manipur	2	50	29
30. Tripura	1,114	4	2
31. Sikkim	16	3	0
32. Meghalaya	0	1	0

Total 3,67,663 4,66,456 4,74,960